

रेल संचालन में राज्य मंत्री (श्री मुहम्मद शाफी कुरेशी) : (क) और (ख). एक विवरण सभा पटल पर रख दिया गया है।

(ग) आपात स्थिति घोषित किये जाने के बाद रेलों पर टिकट जांच अभियान तेज कर दिये गये हैं। इन अभियानों के फलस्वरूप 1-7-75 से 30-11-75 की अवधि के दौरान 10,67,786 व्यक्ति बिना टिकट यात्रा करने हुए अथवा गलत टिकटों के साथ पकड़े गये और उनसे 1,42,49,3,07 रु० की रेलवे को देय राशि वसूल की गयी जबकि गत वर्ष इसी अवधि के दौरान ऐंसे 7,48,298 व्यक्ति पकड़े गये थे जिनसे 1,02,03,07,6,रु० की रेलवे को देय राशि वसूल की गयी थी। जांच कार्य तेजी के साथ जारी है।

स्वस्थ औद्योगिक सम्बन्धों और अनुशासन की भावना में वृद्धि के कारण रेलवे चीनरफा परिवहन कार्यकुशलता प्राप्त करने में समर्थ रही है। माल के लदान पर कड़ी निगाह रखी जा रही है जिसमें उत्तरोत्तर वृद्धि हुई है। कोटा, प्रतिवन्धों आदि के रूप में यातायात के संचालन पर पाबन्दियों को हटा दिया गया है। अन्तर्-राष्ट्रीय मूपर माल गाड़ियों का संचालन तेज कर दिया गया है ताकि माल को तेजी से भेजा जा सके। और माल डिब्बों की बेहतर उपलब्धता सुनिश्चित की जा सके। रेल द्वारा भेजे जाने के लिए और अधिक यातायात आकर्षित करने के उद्देश्य से रेलों की विपणन और विक्रम सम्बन्धी कर्तव्यों का तेज कर दिया गया है। ऊँची दर वाले कुछ पुरुषों को संचालन के लिए ऊँची मामूली प्रदान की गयी है। इन प्राथमिकता वाली

पुण्यों के लदान पर विशेष निगाह रखी जाती है।

विवरण

आपात स्थिति घोषित होने से पूर्व के 3 महीनों की अवधि की तुलना में आपातस्थिति घोषित होने के बाद के तीन महीनों में हुई आमदनी

(रु०/करोड़)

अप्रैल, 1975 में जुलाई, 1975 जुलाई, 1974
जून, 1975 से सितम्बर, 1975 से सितंबर,
तक की अवधि तक की अवधि 1974 की
(आपात घोषणा (आपात घो- अवधि
से पूर्व (घोषणा के बाद) (गत वर्ष)

यात्री 133.28	113.85	95.88
अन्य 17.60	20.79	19.65
कोचिंग		
माल 270.48	277.44	216.33
विविध 9.94	11.82	8.71
कुल 431.30	423.90	340.57

Workers' Participation in Industry

*102. SHRI M. KALYANASUNDARAM: Will the Minister of RAILWAYS be pleased to state the steps taken by his Ministry to implement the scheme for workers' participation in Industry at Shop Floor and plant level?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): In accordance with Government Resolution issued on 30th October 1975 by the Ministry of Labour instructions have been issued to the General Managers of three Production Units viz., Chittaranjan Locomotive Works, Diesel Locomotive Works and Integral Coach Factory to set up an appropriate number of Shop Councils and a Joint

Council for the Production Unit as a whole, consisting of equal number of representatives nominated by the Staff Council functioning in each Production Unit and those nominated by the Administrations go as to deal with the various matters specified in the said Resolution.

Debts of Railway to General Revenue

*103. SHRI DHAMANKAR: Will the Minister of RAILWAYS be pleased to state:

(a) the accumulation of the debts of the Railway to the general revenue for the past three years; and

(b) what economy measures compatible with operational efficiency and increased productivity are being taken to bridge the gap of indebtedness?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) During the past three years, the loans taken for Railway Revenue Reserve fund for dividend equalisation and for works which are to be met from the Development Fund which is to bear expenditure on staff amenities, passenger amenities and other un-remunerative operational works aggregated to Rs. 343.07 crores. During these three years, a sum of Rs. 69.53 crores was repaid to General Revenues leaving a net accumulation as loan on these two accounts of Rs. 273.54 crores during the three year period.

(b) The Railways have been taking numerous steps to curb their working expenses. Some of the economy measures being taken to increase operational efficiency and increased productivity are planned introduction of diesel and electric traction, doubling of track on routes with high density of traffic, introduction of high capacity wagons to carry bulk commodities like coal, iron ore, manganese ore and lime

stone etc., fitment of Centre-buffer-couplers on wagons to permit running of heavier trains, mechanisation and expansion of important yards to maximise through-put, conversion of metre gauge into Broad-gauge to do away with the inherent disadvantage in multiplicity of gauges, substitution of imported items by indigenous items, computerisation of wagon movement to secure better utilisation of wagons, control over trip ration, strict watch on productive utilisation of ballast trains and reduction of coal consumption by reducing engine lighting and waiting time and avoiding detention to trains enroute, short of terminals and in marshalling yards etc.

Dowry cases

*104. SARDAR SWARAN SINGH SOKHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of dowry cases reported in different States in the country during 1975; and

(b) whether Government propose any further steps to streamline effective implementation of the law in all the States in the country?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) and (b) The information is being collected from the State Governments/Union territory administrations and will be laid on the Table of the House.

Creation of New Railway Division at Rourkela

*105. SHRI ARJUN SETHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are considering a re-organisation of Railway Divisions due to unwieldiness of the Divisions; and

(b) whether there is a proposal to create a Railway Division at Rourkela?